

**SECURITIES APPELLATE TRIBUNAL, MUMBAI**

**CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER**

**DAILY BOARD FOR 17.05.2021 THROUGH VIDEO CONFERENCING**

<b>Sr. No.</b>	<b>Appeal No.</b>	<b>Appellant</b>	<b>Counsel for Appellant</b>	<b>Respondent</b>	<b>Counsel for Respondent</b>	<b>Cause or Stage</b>	<b>Previous Date</b>	<b>ROOM CODE/PASSWORD</b>
<b>AT 11:00 A.M.</b>								
<b>1.</b>	MA.No. 557/2021 (Exemption from filing certified copy) & MA.No. 158/2021 (Delay App.) & A. NO. 214-2021	Shri Yograj Singh Bhau	CS Mohit Singhal	SEBI	Mr. Chirag Bhavsar, Advocate- I/b MDP and Partners	<b>Admission</b>	28.04.2021	<b>FUNDSMOBILIZED</b>
<b>AT 11:05 A.M.</b>								
<b>2.</b>	MA.No. 385/2021 (Delay Application) & A.No. 334/2021	Rajesh Pavithran	Jitendra Sharda, Advocate	SEBI	Mr. Mihir Mody, Advocate -I/b K. Ashar & Co.	<b>Admission</b>	13.05.2021	<b>GDRKSS</b>
<b>AT 11:10 A.M.</b>								
<b>3.</b>	MA.No. 582/2021 (Delay Application) & A.No. 340/2021	Ravindra Nath Mishra	Sanjeev Kumar Choudhary, Advocate	SEBI		<b>Admission</b>		<b>PRICERISE</b>
<b>AT 11:15 A.M.</b>								
<b>4.</b>	A.No. 341/2021	Bhansali Value Creations Pvt. Ltd	Sahebrao Wamanrao Buktare, Advocate	SEBI		<b>Admission</b>		<b>UNSOLICITEDSMS</b>

<b>AT 11:20 A.M.</b>								
5.	MA.No. 400/2021 (Delay Application) & A.No. 342/2021	Yashovardhan Birla	Shourya Tanay, Advocate	SEBI	ELP	<b>Admission</b>		<b>INDEPENDENTDIRECTOR</b>
<b>AT 11:25 A.M.</b>								
6.	MA. NO. 596-2021 (Interim Relief & Urgent Hearing) in A. No. 93/2021	Kotak Mahindra Bank Ltd.		NSEIL AND OTHERS	ELP	<b>MA HEARING</b>		<b>MAINTERIM</b>
<b>AT 11:30 A.M.</b>								
7.	A. No. 511 of 2020	Mr. Mohandas Shenoy Adige	Mr. Somasekhar Sundaresan, Advocate i/b Visessa Law Services	SEBI	Abhiraj Arora, Advcoate -I/b ELP	Futher hearing	18.05.2021	<b>GDRBCIL</b>
	Misc. Application No. 9 of 2021 And A. No. 38 of 2021	Yashovardhan Birla	Mr. Shourya Tanay, Advocate					
<b>AT 11:40 A.M.</b>								
8.	180/2021	Abhishek Bhutra	Dr. S. K. Jain, Practicing Company Secretary i/b Mr. Vikas Bengani, Advocate	SEBI	Abhiraj Arora, Advcoate -I/b ELP	Futher hearing	18.05.2021	<b>SELLERERLTP</b>
<b>AT 11:50 P.M.</b>								
9.	A. No. 256/2018 AND MA. No. 365/2021 <b>A/w</b>	IGL Finance Ltd. & Anr.	Mr. Ankit Lohia, Advocate i/b Mansukhlal Hiralal & Co.	SEBI & Ors.	Mr. Shyam Mehta, Senior Advocate i/b K. Ashar & Co. R-1 & Mr. Vinay	Admission Disposal	13.05.2021	<b>IGLFL</b>

					<p>Chauhan, Advocate i/b Corporate Law Chambers India R-2 to 3 &amp; None for the Respondent Nos. 4 to 6. Mr. Somasekhar Sundaresan, Advocate i/b Joby Mathew &amp; Associates R-5 &amp; Mr. Vikram Nankani, Senior Advocate i/b Finsec Law Advisors R-7 &amp; Mr. Nooruddin Dhillal, Advocate i/b Hariani &amp; Co. R-8</p>			
	<p><b>257/2018 AND MA. NO. 366/2021</b></p> <p><b>LEAD MATTER</b></p>	<p><b>IGL Finance Ltd. &amp; Anr.</b></p>	<p>Mr. Ankit Lohia, Advocate i/b Mansukhlal Hiralal &amp; Co.</p>		<p>Mr. Shyam Mehta, Senior Advocate s i/b K. Ashar &amp; Co. R-1 &amp; Mr. Vinay Chauhan, Advocate i/b Corporate Law Chambers India R-2 &amp; Mr. Vikram Nankani,</p>			

					Senior Advocate i/b Finsec Law Advisors R-4to5 & None for the R- 3 & 6 Mr. M. Raghuvamsi, Advocate i/b Finsec Law Advisors R-7to8 & Mr. Somasekhar Sundaresan, Advocate i/b Khaitan & Co.			
<b>AT 12 NOON</b>								
<b>10.</b>	<b>MA.No. 337/2018 &amp; A.No. 396/2018 LEAD MATTER A/W</b>	<b>Rajeev Bhanot &amp; Ors.</b>	Mr. Somasekhar Sundaresan, Advocate i/b Joby Mathew and Associates	SEBI	Ms. Nidhi Singh, Advocate i/b.The law Point, Advocates	Admission Disposal	21.04.2021	<b>OPENOFFER</b>
	MA.No. 360/2018 & A.No. 405/2018 A/W	Vijay Sharma						
	MA.No. 525/2019 & A.No. 562/2019	Shruti Shama						
<b>AT 12:10 P.M.</b>								
<b>11.</b>	MA. NO. 592-2021- Amendment of Address Proof) & MA.No. 635/2019 & A.No. 454/2018	Bipin C. Gadhiya	Mr. Prakash Shah, Advocate i/b R V Legal	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b K. Ashar & Co	Admission Disposal	22.04.2021	<b>AOPML</b>
	A.No. 455/2018	Nilesh Kava						

	MA.No. 636/2019 & A.No. 456/2018	Govind Senma						
<b>AT 12:15 P.M.</b>								
<b>12.</b>	A.No.368/2019	Devendra Suresh Gupta	Mr. Vikas Bengani, Advocate	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co	Admission Disposal	02.03.2021	<b>LIMITATIONAO</b>
<b>AT 12:20 P.M.</b>								
<b>13.</b>	<b>381/2019-AO ORDER LEAD MATTER</b>	<b>Sybly Industries Ltd.</b>	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates	SEBI	Mr. Chirag Bhavsar, Advocate i/b. MDP & Partners	Admission Disposal	22.04.2021	<b>GDRSYBLY</b>
	382/2019-AO	Umesh Kumar Mittal						
	384/2019-AO	Mahendra Kumar Gupta						
	385/2019-AO	Mahesh Chand Mittal						
	386/2019-AO	Subodh Kumar Goel						
<b>14.</b>	387/2019-WTM	Mahendra Kumar Gupta & Anr.	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates	SEBI	Mr. Chirag Bhavsar, Advocate i/b. MDP & Partners			
	389/2019-WTM	Sybly Industries Ltd.						

	390/2019-WTM	Mahesh Chand Mittal & Anr.						
<b>AT 12:25 P.M.</b>								
<b>15.</b>	A.No.439/2019	CAT Technologies Limited & Ors.	Mr. Joby Mathew, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b. The Law Point	Admission Disposal	16.03.2021	<b>CATGDR</b>
<b>AT 12:35 P.M.</b>								
<b>16.</b>	A.No. 580/2019	Nirmal Kotecha	Mr. Gaurav Joshi, Senior Advocate i/b Mindspright Legal	SEBI	Mr. Mustafa Doctor, Senior Advocate i/b ELP	Admission Disposal	29.04.2021	<b>KOTECHASEBI</b>
<b>AT 12:45P.M.</b>								
<b>17.</b>	617/2019	Corporate Professional Capital Pvt. Ltd.	Mr. Ravi Prakash, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b K. Ashar & Co.	Admission Disposal	23.04.2021	<b>DELISTINGREGULATION</b>
<b>AT 12:55 P.M.</b>								
<b>18.</b>	MA. NO.285/2020 (Stay Application) & A.No.256/2020 A/W	Rana Sugars Ltd.	Mr. Venkatesh Dhond, Senior Advocate i/b Lakshmikumaran & Sridhara	SEBI	Mr. Kumar Desai, Advocate i/b Vidhii Partners	Admission Disposal	12.04.2021	<b>RANAGDR</b>
	A.No.532/2020	Rana Ranjit Singh & Ors.	Mr. Shyam Kapadia, Advocate					

<b>AT 1:05 P.M.</b>								
<b>19.</b>	IRDAI 02/2021	IIFL Insurance Brokers Ltd.	Mr. Tomu Francis, Advocate i/b Khaitan & Co.	IRDAI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	Admission Disposal	22.04.2021	<b>IIFLIRDA</b>
<b>AT 1:15 P.M.</b>								
<b>20.</b>	A.No. 49/2021 <b>A/W</b>	Quantum Securities Pvt. Ltd.	Mr. Dinkar Singh, Advocate	SEBI	Mr. Mihir Mody, Adv i/b K. Ashar & Co.	Admission Disposal	12.04.2021	<b>DISGORERESTRAINPIT</b>
	L.No. 7/2021 <b>A/W</b>	Sanjay Dutt	Mr. P.N. Modi, Senior Advocate i/b Finsec Law Advisors	SEBI	Mr. Venkatesh Dhond, Senior Advocate i/b K. Ashar & Co.			
	L.No. 17/2021	Ms Prenita Dutt & Ors.	Mr. P.N. Modi, Senior Advocate s i/b Finsec Law Advisors	SEBI	Mr. Venkatesh Dhond, Senior Advocate i/b K. Ashar & Co.			